

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI A.T. WANKHEDE  
COURT 57 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 19-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<b><u>COMPLIANCE</u></b>				
1	SPL CASE MCOC	100007/1999	The State of Maharashtra Vs Ramesh Namdeo Rane 2	P.D. Gharat
<b>Sub Matter: SPL CASE MCOC/0100003/2007</b>				
2	SPL CASE MCOC	100003/2007	The State of Maharashtra Vs Vikram Ratan Sapte	SPP Mr. P.D. Gharat
<b>( Main Matter SPL CASE MCOC/0100007/1999)</b>				
3	SPL CASE MCOC	100001/2002	State-DCB CID-Andehri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.6	SPP Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<b>( Main Matter SPL CASE MCOC/0100007/2000)</b>				
4	SPL CASE MCOC	100007/2000	State-DCB CID-Andheri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.6.	SPP Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<b>Sub Matter: SPL CASE MCOC/0100001/2002</b>				
<b><u>ARGUMENTS</u></b>				
5	SPL CASE MCOC	100016/2013	The State DCB CID Vs Kaushik Raigaur and Ors.	SPP, Mr. P.D. Gharat Adv Samir Pradhan, Adv Tushar Khandare, Adv Prakash Shetty, Adv Santosh Deshpande
6	SPL CASE MCOC	100006/2014	The State DCB CID Vs Prakash Nikam @ Pakya @ Bhau	
<b>Sub Matter: SPL CASE MCOC/0100019/2014</b>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
7	SPL CASE MCOC	100019/2014	The State of Maharashtra Vs Rohit @ satish Tangappan Josefh @ Satish Kalga	
<b>( Main Matter SPL CASE MCOC/0100006/2014)</b>				
8	SPL CASE MCOC	100005/2018	DCB CID/BANGUR NAGAR Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN	
<b>COMPLIANCE</b>				
9	MISC APPLN SC	100179/2020	State CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan	Public Prosecutor
10	MISC APPLN SC	100180/2020	State CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan	Public Prosecutor
11	MCOC M A	100664/2020	CBI Vs Rajendra Sadashiv Nikalje @ Chota Rajan @ Nana @ Rajan Sadashiv Nikalje and others	
12	MCOC M A	100665/2020	CBI Vs Rajendra Sadashiv Nikalje @ Chota Rajan @ Nana @ Rajan Sadashiv Nikalje and others	

13] RTI Appeal 9/2020

14] Cri Appeal 261/2020